

National Company Law Tribunal

Allahabad Bench

CP NO. 64/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE COMPANY: Rakesh Mahajan vs B.D Mahajan

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Saurabh Srivastava	Adv	Resp.	✓
<u>2.</u>				

CP No. 64/ND/2013

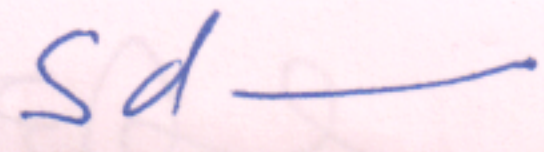
None for the petitioner in CP No. 64/ND/2013.

Sh. Saurabh Srivastava for the Respondent present. He files objection to the reply cum clarification submitted by the petitioner counsel Sh. S.D. Sudhi. In response to a previous direction dated 21.12.2012, of this court. The objections are taken on record.

A copy of the same to be sent to the opposite counsel. Since, in the present matter arguments in pending CA No. 13A/2017 are already heard and order is reserved.

Date: 18/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)